

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.07.2013

OA No.468/2013

Mr. Neeraj Batra, Counsel for applicant.

The present OA has been filed against the impugned order dated 26.07.2012 (Annexure A/1) by which the request of the applicant for grant of NOC for acquiring a Personal Indian Passport has been rejected. The applicant has also made a representation dated 01.01.2013 (Annexure A/8) in this regard but the same is pending for consideration.

Having heard the learned counsel for the applicant and upon perusal of the documents on record, we deem it proper and just to direct the respondents to consider and decide the representation of the applicant dated 01.01.2013 (Annexure A/8) by passing a reasoned & speaking order according to the provisions of law expeditiously but not beyond the period of one month from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.


(S.K. Kaushik)
Member (J)


(Anil Kumar)
Member (A)

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